

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.04.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2755 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	CTR Manufacturing Industries Pvt. Ltd. Vs. Sergi Transformer Explosion Prevention Technologies Pvt. Ltd. Through Liquidator Vikram Kumar & Ors.	Malak Bhatt
2.	I.A. No. 2756 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	ICICI Prudential Real Estate AIF I Acting through its Investment Manager ICICI Prudential Asset Management Company Ltd. Vs. Nandi Vardhan Infrastructure Ltd.	Pushkar Deo

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By order
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Assistant Registrar